

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 1st February, 2016

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.Appellant (s)
Versus	
Uttarakhand Electricity Regulatory Commission & Ors. Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **26.02.2016.**

COURT MASTER